

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 07/04/2011

PROCEEDINGS

Judiciary – General Transfer of Sub Judge / Chief Judicial Magistrates - Orders issued.

Read : High Court Order No.B1-6725/2011 dated 22/03/2011

ORDER NO. B1 – 56/2011

As part of General Transfers of Judicial Officers in the State Subordinate Judiciary for the year 2011, the following transfers and postings of Sub Judge / Chief Judicial Magistrates are ordered :-

1. Sri.B.Kalam Pasha, Principal Sub Judge, Kozhikode is transferred and posted as Principal Sub Judge, N.Paravur. He will handover charge of his office and his additional charge of Addl. Sub Judge-II, Kozhikode to the Sheristadar / Vacation Officer of the Court and take charge as Principal Sub Judge, N.Paravur from Sri.P.P.Saidalavi (Sl.No.10)

2. Sri. M.Nandakumar, Addl. Sub Judge-I, Kozhikode is transferred and posted as Principal Sub Judge, Thrissur. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Principal Sub Judge, Thrissur from Sri.P.Sasidharan(Sl.No.9)

3. Sri.K.Sathyan, Principal Sub Judge, Ernakulam is transferred and posted as Principal Sub Judge, Kozhikode. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Principal Sub Judge, Kozhikode from the Sheristadar / Vacation Officer of the Court.

4.Sri.P.K.Aravintha Babu, Addl.Sub Judge-III, Ernakulam is posted as Principal Sub Judge, Ernakulam. He will handover charge of his office to Sri.C.Suresh Kumar(Sr.) (Sl.No.8) and take charge as Principal Sub Judge, Ernakulam from the Sheristadar / Vacation Officer of the Court.

5. Sri.V.K.Rajan, Addl.Chief Judicial Magistrate, Thalassery is transferred and posted as Addl. Sub Judge-I, Kozhikode. He will handover charge of his office to Chief Judicial Magistrate, Thalassery and take charge as Addl. Sub Judge-I, Kozhikode from the Sheristadar / Vacation Officer of the Court.

The Chief Judicial Magistrate, Thalassery will hold the full additional charge of the Addl. Chief Judicial Magistrate, Thalassery till Sri.E.Baiju(Sl. No.7) takes charge

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6. Sri.S.Jayakumar, Principal Sub Judge, Kollam is transferred and posted as Sub Judge, Hosdurg. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Hosdurg from the Sheristadar / Vacation Officer of the Court

7. Sri.E.Baiju, Addl.Sub Judge, Kollam is transferred and posted as Addl.Chief Judicial Magistrate, Thalassery. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Addl.Chief Judicial Magistrate, Thalassery from the Chief Judicial Magistrate, Thalassery

8. Sri.C.Suresh Kumar(Sr.), Sub Judge, Hosdurg is transferred and posted as Addl.Sub Judge-III, Ernakulam. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Addl.Sub Judge-III, Ernakulam from Sri.P.K.Aravintha Babu(SI.No.4).

9. Sri.P.Sasidharan, Principal Sub Judge, Thrissur is posted as Addl.Sub Judge-I, Thrissur. He will handover charge of his office to Sri. M.Nandakumar(SI.No.2) and assume charge as Addl.Sub Judge-I, Thrissur.

10. Sri.P.P.Saidalavi, Principal Sub Judge, N.Paravur is posted as Addl.Sub Judge,N.Paravur. He will handover charge of his office to Sri.B.Kalam Pasha(SI.No.1) and assume charge as Addl.Sub Judge-I, N.Paravur.

11. Sri. V.O.Ajayakumar, Addl.Sub Judge-I, Thrissur is transferred and posted as Addl. Sub Judge-II, Kozhikode. He will hand over charge of his office to the Sheristadar / Vacation Officer of the court take charge as Addl. Sub Judge-II, Kozhikode from the Sheristadar / Vacation Officer of the court.

12. Sri.Murali Gopal Pandalai, Munsiff, Ettumanoor is promoted as Sub Jugde / Chief Judicial Magistrate and posted as Principal Sub Judge, Kollam. He will hand over charge of his office to the Sheristadar / Vacation Officer of the court and take charge as Principal Sub Judge, Kollam from the Sheristadar/Vacation Officer of the Court.

13. Sri.C.Viswanathan, Judicial Magistrate of First Class-I, Kanjirappally is promoted as Sub Jugde / Chief Judicial Magistrate and posted as Addl. Sub Judge, Kollam. He will hand over charge of his office to the Judicial Magistrate of First Class-II, Kanjirappally and take charge as Addl.Sub Judge, Kollam from the Sheristadar/Vacation Officer of the Court.

The Judicial Magistrate of First Class-II, Kanjirappally will hold the full additional charge of the Judicial Magistrate of First Class-I, Kanjirappally until further orders.

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The promotion granted to the officers at Sl.No. 12 & 13 are temporary until their appointment as Sub Judge / Chief Judicial Magistrate are regularised by the High Court.

The officers at Sl. Nos.1, 2, 3, 4, 6, 7 & 12 are eligible for Special Pay for extra administrative work at the rate of Rs. 750/- p.m. in their new station.

The officers who are transferred as per this proceedings will take charge at their respective stations on the reopening of the courts after the summer vacation on 23/05/2011.

(By Order)

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A.Hariprasad
Registrar (Subordinate Judiciary)